

# HIGH COURT OF CHHATTISGARH : BILASPUR

## CALL- LETTER

No.528 / S & A Cell/2018

Bilaspur, Dated 19/01/2018

To,

**Shri Sanjay Kumar Soni,**  
**Civil Judge Class I,**  
**Kawardha,**  
**[ C.G. ]**

Interview (viva-voce) for the post of District Judge (Entry Level) under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 1<sup>st</sup> February 2018.

Therefore, you are required to remain present on 1<sup>st</sup> February 2018. at 1:30 P.M. sharp at the High Court of Chhattisgarh, Bilaspur.

If you are not interviewed on the scheduled date you will be interviewed on the next following day, hence, you are required to come with preparation to stay for 2 days.



9E-9-2016

**(Gautam Chourdiya)**  
**Registrar General**

# HIGH COURT OF CHHATTISGARH : BILASPUR

## CALL- LETTER

No.528 / S & A Cell/2018

Bilaspur, Dated 19/01/2018

To,

**Shri Ashwani Kumar Chaturvedi,  
Civil Judge Class I & A.C.J.M,  
Dongargarh,  
[ C.G. ]**

Interview (viva-voce) for the post of District Judge (Entry Level) under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 1<sup>st</sup> February 2018.

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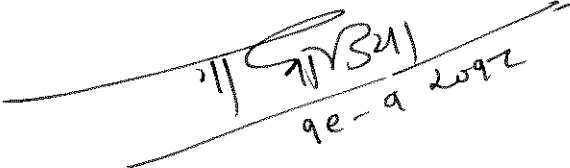
To,

**Shri Mukesh Kumar Patre,  
Civil Judge Class-I & Chief Judicial Magistrate,  
Narayanpur,  
[ C.G. ]**

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Handwritten signature of Gautam Chourdiya, Registrar General, dated 19-01-2018.

**(Gautam Chourdiya)  
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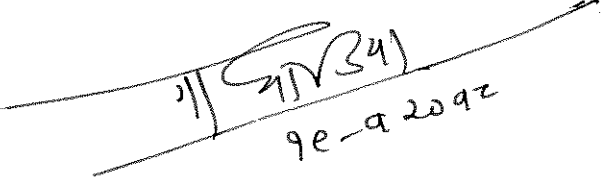
To,

**Smt. Sarita Das,**  
**Civil Judge Class-I & Chief Judicial Magistrate,**  
**Balod,**  
**[ C.G. ]**

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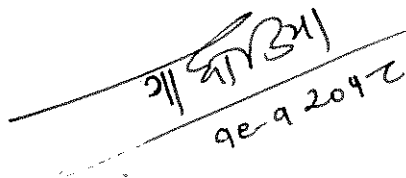
To,

**Smt. Yogita Vinay Wasnik,  
I Civil Judge Class-I & Chief Judicial Magistrate,  
Dhamtari,  
[ C.G. ]**

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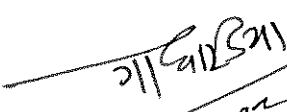
To,

**Ku. Sanjaya Ratrey,**  
**I Civil Judge Class-I & Chief Judicial Magistrate,**  
**Dantewada,**  
**[ C.G. ]**

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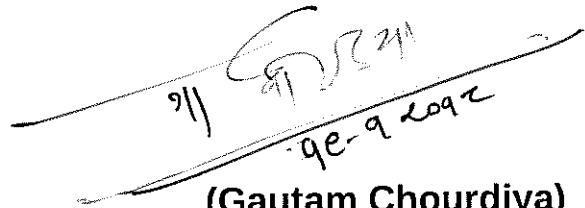
To,

**Shri Jitendra Kumar Thakur,  
Civil Judge Class-I & Chief Judicial Magistrate,  
Bemetara,  
[ C.G. ]**

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Bilaspur, Dated 19/01/2018


To,

**Shri Jagdish Ram,  
I Civil Judge Class-I & Chief Judicial Magistrate,  
Kawardha,  
[ C.G. ]**

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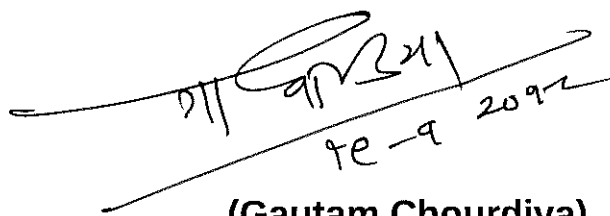
To,

**Shri Anil Kumar Bara,**  
**I Civil Judge Class-I & Chief Judicial Magistrate,**  
**Surajpur,**  
**[ C.G. ]**

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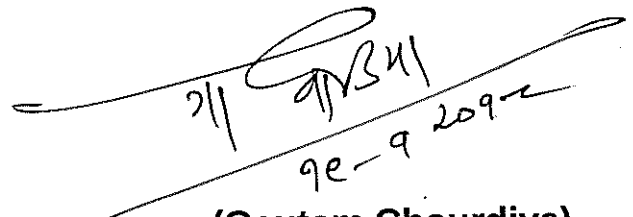
To,

Ku. Mohani Kanwar,  
I Civil Judge Class-I & Chief Judicial Magistrate,  
Rajnandgaon,  
[ C.G. ]

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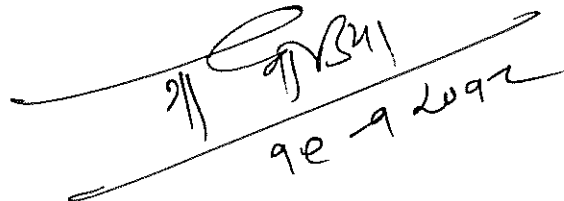
To,

**Shri Prashant Kumar Shivhare,**  
**I Civil Judge Class-I & Chief Judicial Magistrate,**  
**Ambikapur,**  
**[ C.G. ]**

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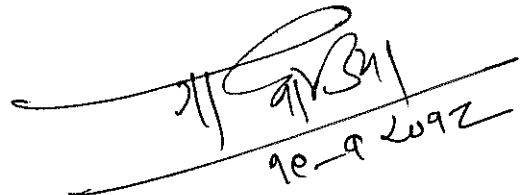
To,

**Shri Aditya Joshi,**  
**I Civil Judge Class-I & Chief Judicial Magistrate,**  
**Baloda-Bazar,**  
**[ C.G. ]**

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